

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1744
ANSWERED ON:23.03.2012
RAGGING IN MEDICAL COLLEGES
Nagar Shri Surendra Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of ragging and inhuman behavior resulting in death of some students have been reported in certain medical colleges in the country;
- (b) if so, the details thereof;
- (c) the action taken/proposed by the Government in this regard;
- (d) whether the Government has framed any regulations to curb the menace of ragging in medical colleges; and
- (e) if so, the details thereof alongwith the measures taken for their strict enforcement?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e): In order to root out ragging in all its forms from medical colleges/institutions in the country, Central government has framed regulations namely Medical Council of India (Prevention and Prohibition of Ragging in Medical College/Institutions) Regulations, 2009. Accordingly all the medical colleges have been instructed to constitute anti-ragging committee and report the incidences of ragging along with the details of FIRs lodged and punishment awarded if any. As per the information provided by the Medical Council of India, recently no case of death due to ragging has been reported. However the following medical colleges have informed the incidences of ragging:

- (i) Government Medical College, Amritsar, Punjab.
- (ii) Tagore Medical College, Chennai, Tamil Nadu
- (iii) U.P. Rural Medical College & Research Institute, Saifai, Etawah, Uttar Pradesh.
- (iv) Bundelkhnad Medical College, Sagar, Madhya Pradesh.
- (v) M.G.M. Medical College, Jamshedpur, Jharkhand.